

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. C.P No.24/(MAH)/2010
CA No.

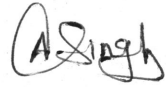
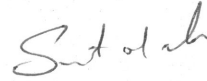
CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.02.2017

NAME OF THE PARTIES: M/s. Elegant Industries Pvt. Ltd.
V/s.
M/s. Shishir B. Nevatia

SECTION OF THE COMPANIES ACT: 284(4) of the Companies Act.

S. No.	NAME	DESIGNATION	SIGNATURE
6	Anju Singh I/b Bali Associates	For Respondents	
	Sunita Nevatia	Petitioner	

ORDER

TCP No.24/284(4)/CLB/MB/MAH/2010

CA Nos. 158/15, 88/16, 89/15 & 121/16 in TCP No.43/397-398/CLB/MB/MAH/2011

1. In respect of both these Petitions, one of the Director in person is present and informed that in C.A. No. 121/16 a reply has been served on 11.02.2017. Likewise in respect of C.A. No. 88/16 an additional Affidavit was served on 04.02.2017. As a consequence seeking time to file Reply/Rejoinder if any. Time is granted.

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2. It is directed that the Reply/Rejoinder/Sur-rejoinder by both the sides should be filed on or before 10.03.2017. Thereafter pleadings shall be closed since the matter is pending since long.
3. By consent of both the sides, now both the Petitions are enlisted for hearing on **22.03.2017**.

14.02.2017.

Sd/-
M.K. SHRAWAT.
MEMBER (JUDICIAL)